117 Written Answers

of cases by the Board.

(b) The Act does not provide for review

[4DEC 1991]

	Statement					
S. No.	Name of the s	State			No. of persons detained under TADA since 1st January this year (Persons arrested w.e.f. January 1991 to Septem- ber, 1991)	
1.	Andhra Frad	esh		•	714*	
2.	Assam	•			1604*	
3.	Gujarat	•	•	•	1134*	
4.	Haryana				158	
5.	Himachal Pradesh . 5					
6.	Jammu & Ka	shmir			7 7 *	
7.	Madhya Prad	esh		•	37	
8.	Maharsthra		•		91*	
9.	Manipur	•	•		93*	
10.	Punjab			•	1967*	
11,	Rajasthan		•	•	54	
12.	Uttar Pradesh	L	•	•	114	

Figures upto 6/91. Figures upto 3/91.

Detention under N.S.A.

1225. SHRI K.K. VEERAPPAN : SHRI V. GOPALSAMY

Will the Minister of HOME AFFAIRS be pleased to state :

(a) What is the number of persons detained under N.S.A. since the 1st January ,1991, State-wise ; and

(b) the number of those who have been released after periodical review by the Board?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB : (a) and (b) A Statement showing the required information is given below. information is given below

to Questions

Statement

The number of persons actually detained under N.S.A. and released on the advice of the Advisory Boards from 1st January, 1991 to 30th September, 1991.

S.No. Name of State/ U.T. Admn.	No. of persons actually detained under N. S. A.	persons released
1. Bihar	2	••
2. Gujarst	42	85
3. Himachal Pradesh	4	
4. Madhya Pradesh	98	84
5. Maharasthra	377	1 21
6. Manipur	23	2
7. Orissa	32	5
8. Punjab	16	24
9. Rajasthan	1	1
10. Tamil Nadu	106	4
11. Uttar Pradesh	385	171
12. Goa	11	2
13. Delhi	4	2
Total	1101	501

- Note:-1. National Security Act, 1980 is not applicable to Jammu and Kash-mir. The State Governments of Kerala, Arunachal Pradesh, West Bengal and U.T. Administrations of Pondicherry, Lakshadweep, Dadra and Nagar Haveli and Daman & Diu have not invoked the provisions of N S A of N.S.A.
 - 2. No detention has been made in Andhra Pradesh, Assam, Haryana, Karnataka, Meghalaya, Nagaland. Tripura, Sikkim, Mizoram, Andman Nicrobar and Chandigarh during the above mentioned period.
 - 3. The figures of persons released exceed those of persons detained on some cases because of releases during the period (January 1 to September, 30) of persons detained prior to this period.